

5.9.2002

30.

MA 1478/2002

OA 926/2002.

Present :- Shri B.S.Mainee, learned counsel through proxy
counsel Mrs.Meenu Maineee,counsel for the
applicants.

Shri Rajinder Khatter, learned counsel for the
respondents.

We have heard both the learned counsel in MA 1478/2002.

MA 1478/2002 has been filed by the respondents seeking further
extension of three months to implement the Tribunal's order dated
18.4.2002 in OA 926/2002/ which is not opposed by the learned proxy
counsel for the applicants. That MA is allowed.

JS
(Smt.Lakshmi Swaminathan)
Vice Chairman (J)

(S.A.T.Rizvi)
Member (A)